



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,3rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4042/2016	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.
2	WP(C)/3719/2020 CAVT. NO.05252020,11780000526/2020	DIJEN KALITA AND 7 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR H K DAS MR. A LAL MR. U PATHAK MR. C P SHARMA	ASSTT.S.G.I. MR. C BARUAH FOR CAVEATOR
3	WITH WP(C)/3696/2020	KAILASH DAS AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR H K DAS MR. A LAL MR. U PATHAK MR A BRAHMA	SC, AG MR C SARMA(CAVEATOR)
4	WP(C)/4229/2020	M/S. BARAK VALLEY LAYER FARMING PRIVATE LTD. Versus THE DGM AND REGIONAL HEAD, BANK OF BARODA AND 2 ORS.	MR. N NATH MR N TALUKDAR	GA, ASSAM MR. B SHARMA MR H GUPTA MR. H DAS MS. A GOGOI SC, BANK OF BARODA
5	WP(C)/4472/2020	SHALINI BHAGAT Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. M BERIA MR. K CHOUDHURY	MR. S K MEDHI (C.G.C.) MR S BORTHAKUR (R-3,4) MR. D GOGOI (R-3,4) MR H P NEPAL (R-3,4) ASSTT.S.G.I.
6	WP(C)/5146/2020	PADMA KALITA Versus THE UNION OF INDIA AND 4 ORS.	DR. J L SARKAR MR S NATH MR G J SHARMA MR G J SHARMA MR. B K HAZARIKA	MR. A BARKATAKI SC, NF RLY

7 WA/114/2021
FIXED

SMT. LITUMONI NATH
Versus
THE STATE OF ASSAM AND 4 ORS.

MR B KAUSHIK
MR. S HAZARIKA

GA, ASSAM
SC, EXCISE DEPTT.

ORDERS

8 WA/160/2018
B/O

MUSTT JUNUFA BIBI
Versus
MUSTT PADMA BEGUM @ PADMA BIBI
AND 4 ORS

MR. Y S MANNAN
MR. T HUSSAIN
MS. S PARBIN

MR. R C SAIKIA
SC, AG
MS. K SAIKIA
MS. B PHOM
SC, HEALTH

WITH

I.A.(Civil)/1298/2020
in WA/160/2018

MUSTT PADMA BEGUM @ PADMA BIBI
Versus
JUNUFA BIBI AND 4 ORS.

MR. R C SAIKIA
MS. K SAIKIA

MR. Y S MANNAN
SC, HEALTH

9 PIL/38/2021
FIXED

HARUNAL RASHID
Versus
THE UNION OF INDIA AND 5 ORS.

MS. D GHOSH
MR SAURADEEP DEY
MR I CHAKMA

GA, ASSAM
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021

2) MR G GOSWAMI 02-08-2021 To 04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/198/2019 WITH LCR, FIXED	SHUNATI DAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/7702/2019 WITH LCR	JHUNU ROY Versus THE UNION OF INDIA AND 6 ORS	MS. J PAUL MS. P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/8137/2019 WITH LCR	GANJA SABA @ MUSSTT. GANJU SABA Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/4989/2020 B/O	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD MR. A H MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2747/2021 B/O	MD. JAINAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/3484/2021 B/O	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/3486/2021 B/O	MONOWARA BEGUM @ MONESA BEGAM Versus THE UNION OF INDIA AND 6 ORS.	MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/3491/2021	LALITA DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA MS. R R SAIKIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/3507/2021	FULJAN BEGUM @ FULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	ASSTT.S.G.I.
10	WP(C)/3508/2021 B/O	NIYAT ALI DEWAN @ NIYAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. S RANA MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/3511/2021	JOYNAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS	MR S AHMED MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

DETENTION

12	I.A.(Civil)/401/2021 WITH LCR, FIXED in WP(C)/5603/2020	JAHID HUSSAIN @ MD. JOHID HUSSAIN @ MD. JAHID ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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WITH

WP(C)/5603/2020

MD. JAHID HUSSAIN @ MD. MD. JOHID HUSSAIN @ MD. JAHID ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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ADMISSION

13	WP(C)/7081/2017 WITH LCR	MUZAM ALI @ MUZAMMIL HOQUE Versus THE UNION OF INDIA and 10 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R-2-11) ASSTT.S.G.I.(R-1)
14	WP(C)/7084/2017 WITH LCR	JAINAL UDDIN @ JAINAL ABDIN Versus THE UNION OF INDIA and 4 ORS	MR. Z HUSSAIN MRS B B AHMED	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/7091/2017 WITH LCR	JAMAL UDDIN DEWAN @ JAMALUDDIN Versus THE UNION OF INDIA and 3 ORS.	DR. B AHMED MR. N HAQUE MR. M HUSSAIN MR. S R BARBHUIYA MR. R ALI	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/8087/2017 WITH LCR	MUSTT. AMIRUN NESSA Versus THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HAQUE MR K UDDIN MR.A K AZAD	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/5271/2019 WITH LCR	MAHIR UDDIN @ MAHUR UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/5707/2019 WITH LCR, B/O	MD JAMIR UDDIN @ JAMIR UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WA/201/2020 FIXED	SHRI MUKTI DAS AND Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MS N BEGUM MR. B DEKA MR. K M MAHANTA	MR. U SARMA MR R KARIM MR D BARMAN

HEARING

20	WP(C)/3441/2020 WITH LCR, FIXED	MD. MATIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI | 02-08-2021 | To | 04-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/1097/2021 in WP(C) 3000/21 (D/O), FIXED in WP(C)/3000/2021 WITH	THE OIL INDIA LTD. Versus JOYDEEP DAS AND 4 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA	
2	Review.Pet./65/2021	SANJAY KUMAR GARG Versus JOYDEEP DAS AND 5 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN B B HUSSAIN	MR H GUPTA (R-6) SC, OIL ASSTT.S.G.I.
3	I.A.(Civil)/1155/2021 FIXED in WP(C)/997/2010 WITH WP(C)/997/2010	BIPUL DUTTA AND 6 ORS Versus TILAK NATH AND 11 ORS	MR. D P BORAH	
	WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR.S CHAMARIA MR.M J BARUAH MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
	WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND 18 ORS.	MR. T J MAHANTA	GA, ASSAM
4	WP(C)/5850/2013	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE

5	WITH WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
6	WITH WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRL.A(J)/54/2017 WITH OFFICE NOTE, PB 2 NOS	SMT. BIJULI BALA RAVA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
2	Mat.App./23/2018 WITH LCR	LALIT SINHA @ LALIT MADAN SINHA Versus SMTI SANDHYA SINHA	MR. S DAS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MR. W RAHMAN MS. S RASUL
3	I.A.(CrI.)/391/2018 WITH OFFICE NOTE in CrI.A./165/2018	THE NATIONAL INVESTIGATION AGENCY Versus SHRI AHETO CHOPHI	MR. D K DAS MR J A HASSAN MR I AHMED SC, NIA	MR. P KHATANIAR MR D DAS MRS P D KHATANIAR
	WITH CrI.A./165/2018	THE NATIONAL INVESTIGATION AGENCY Versus SHRI AHETO CHOPHI	MR J A HASSAN SC, NIA	
4	Mat.App./29/2019 WITH LCR	SRI BISWAJIT BARMAN Versus SMTI. RUBI DEKA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY
	WITH I.A.(Civil)/2508/2019 in Mat.App./29/2019	SRI BISWAJIT BARMAN Versus SMTI. RUBI DEKA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
5	CrI.A./199/2019 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS	SRI PAPU SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
6	I.A.(CrI.)/445/2019 WITH LCR 5 FILES, PB 2 NOS in CrI.A./213/2019	SMTI. DIPJYOTI NATH Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./213/2019	SMTI. DIPJYOTI NATH Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM

7	I.A.(CrI.)/642/2019 WITH LCR 4 FILES, PB 2 NOS. in CrI.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
8	I.A.(CrI.)/546/2020 WITH CRL.A.(J) 63/20 (D/O), OFFICE NOTE, LCR 6 FILES, PB 2 NOS. in CrI.A./205/2020	SRI NITUL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S S ZIA	PP, ASSAM
	WITH CrI.A./205/2020	SRI NITUL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S S ZIA	PP, ASSAM
9	I.A.(CrI.)/147/2021 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	WITH CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	WITH CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	WITH I.A.(CrI.)/231/2021 in CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM
11	I.A.(CrI.)/249/2021 in CrI.A./111/2015 (D/O), WITH PB 2 NOS (ALONG WITH 1 SET OF TRANSLATED COPY) in CrI.A./111/2015	USTAR ALI BHUYAN @ OSTAR ALI BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR.H R A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1719/2021 FIXED	BOSIR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
MOTION				
2	Crl.Rev.P./162/2021 FIXED	PH. MANIDHON SINGHA Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	PP, ASSAM
WITH				
3	Crl.Pet./375/2021	ROBERT MAURICE KERR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	PP, ASSAM
4	Crl.Pet./334/2021	DR. NEENA SHARMA Versus THE STATE OF ASSAM AND ANR	MR A C BORBORA MRS. R BORBORA MS. N DEY	PP, ASSAM
5	Crl.Pet./338/2021	ALOKJYOTI DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. T GOGOI MR. U DUTTA	PP, ASSAM
6	Crl.Pet./343/2021	JAHIRUL ISLAM MAZUMDER AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MR M J QUADIR MR. K MIRA	PP, ASSAM
7	Crl.Pet./353/2021	KALPAJYOTI NEOG Versus THE STATE OF ASSAM AND 1 ORS	MR. R CHETRI MR. N BARMAN	PP, ASSAM
8	Crl.Pet./355/2021 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
9	Crl.Pet./358/2021	ANWAR HUSSAIN MAZUMDER Versus RAMECHA BEGOM LASKAR	MR. A M BARBHUIYA	
10	Crl.Pet./359/2021	SRI AJAY TANDIA Versus THE STATE OF ASSAM AND ANR. B	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM

11	Crl.Pet./369/2021 B/O	NIMIT KARTIKEYA PATEL Versus THE STATE OF ASSAM ANR	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. S BISWAKARMA MR T DAS	PP, ASSAM
12	Crl.Pet./378/2021 B/O	SANJAY KUMAR SHARMA Versus KABITA DAS AND ANR	MR D K MEDHI	
13	AB/1216/2021	MANOSIJJ ROY Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA	PP, ASSAM
14	AB/2095/2021	ABDUL RASID AND ANR. Versus THE STATE OF ASSAM	MD K RAHMAN MS P M SARMA	PP, ASSAM
15	AB/2146/2021 B/O	JAMANUDDIN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A K SAHU MR P CHOUDHURY	PP, ASSAM
16	AB/2147/2021 B/O	KAJI HOBIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
17	AB/2149/2021 B/O	KAMAL HUSSAIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
18	AB/2152/2021	SIMANTA TAMULI Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MS R KALITA	PP, ASSAM
19	AB/2157/2021 B/O	PRABIR CHANDRA BHATTACHARJEE, Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
20	AB/2158/2021 B/O	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS A ZAHAN MR. M A MONDAL	PP, ASSAM
21	AB/2162/2021	ABDUL KHALEK Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
ADMISSION				
22	Crl.Pet./559/2020 FIXED	KARISHMA KAYAL Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR. D SAIKIA MR. B GOGOI R SARMAH MR. P K MUNIR MS T PARASHAR MS RUKMINI BARUA MS P BARUAH	PP, ASSAM
	WITH I.A.(Crl.)/149/2021 in Crl.Pet./559/2020	THE STATE OF ASSAM Versus KARISHMA KAYAL AND ANR.		
23	Crl.Rev.P./134/2021 FIXED	AZAD HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
24	Crl.Pet./271/2021	THE STATE OF ASSAM AND ANR. Versus VISHWAKARMA SINGH AND ANR.	MR. P N GOSWAMI	MR. A K GUPTA MR. R S MISHRA
BAIL HEARING (BA)				
25	Bail Appln./1465/2021 FIXED	BIJU DEBNATH Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
26	Bail Appln./1594/2021 FIXED	BIKASH GOGOI Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
27	Bail Appln./1688/2021 FIXED	TAJMUJ HOQUE LASKAR AND 2 ORS Versus THE STATE OF ASSAM F	MR N J DUTTA MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
BAIL HEARING				

28	AB/883/2021	SHOHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
29	AB/1240/2021 FIXED	ABUL HUSSAIN MAZUMDER @ TUTA MASTER AND ANR Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD	PP, ASSAM
30	AB/1247/2021	RANJAN BIKASH BORGHAIN Versus THE STATE OF ASSAM	MR. M DUTTA MR J MAHANTA	PP, ASSAM
31	AB/1785/2021 FIXED	JUNAIDUR RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
32	AB/1818/2021 FIXED	SANJAY MURARAKA @ SANJAY KR. MURARKA AND ANR. Versus THE STATE OF ASSAM	MR. T N DAS MR. R CHOUDHURY	PP, ASSAM
	WITH			
33	AB/1769/2021	LAXMI AGARWAL AND ANR. Versus THE STATE OF ASSAM	MR. T N DAS MR. R CHOUDHURY	PP, ASSAM
	WITH			
34	AB/1840/2021	LAXMI AGARWAL AND ANR. Versus STATE OF ASSAM	MR K TALUKDAR MR C GARG	PP, ASSAM
35	AB/1860/2021 FIXED	TILAK KANTA DOLEY AND ANR. Versus STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
	WITH			
36	AB/1432/2021	SRI GANESWAR DOLEY Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
37	AB/1879/2021 FIXED	AJOY RAY Versus THE STATE OF ASSAM	S I AKAND	PP, ASSAM
38	AB/1897/2021 FIXED	ELAHIA AHMOD @ MD. AHIA ALI @ EHIA AHMED @ AHIA ALOM AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
39	AB/1916/2021 FIXED	SANJEEV SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
40	AB/1944/2021 FIXED	IMRAN ALI Versus THE STATE OF ASSAM	MR D BARUAH MR. P K BORDOLOI	PP, ASSAM

ORDERS

41	Crl.Pet./1122/2019 B/O	ABDUL MAJOM (SUNU) AND 5 ORS. Versus MAMI BARUAH	MR. R ALI MR. H A AHMED MR A S SK	MR. A MOBARAQUE
42	Crl.Pet./291/2021 WITH LCR 1 FILE(SCANNED COPY), B/O	ABUL MAZAM (SUNU) AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR A S SK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,3rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/1236/2021 B/O	DANSWRANG BRAHMA Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. C HAZARIKA	SC, HIGHER EDU SC, BTC
MOTION				
2	WP(C)/5665/2020	REKHAMONI DEKA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MR D BANIA MR. F A HASSAN MS. J GHOSH	SC, SEC. EDU. MR. S BARUAH, GA, ASSAM SC, BTC
3	WP(C)/2818/2021 B/O	RUPAK KUMAR PAWE Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	SC, ELEM. EDU
4	WP(C)/3466/2021	MD AMIR ALI SHIEKH Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
5	WP(C)/3479/2021 B/O	DR. SAMEDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A A R KARIM MS. A AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, APSC
6	WP(C)/3480/2021	CHENIRAM BARUA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
7	WP(C)/3492/2021 B/O	DUDUL CHANDRA BARUAH AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. SC, SEC. EDU.
8	WP(C)/3495/2021 B/O	MS MEGHNA CHOUDHURY Versus THE GUAHATI UNIVERSITY AND 3 ORS	MR D MAHANTA	SC, G U
9	WP(C)/3498/2021	MRS. SANGITA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BORAH MR. R DOWARAH	SC, SEC. EDU. GA, ASSAM
10	WP(C)/3500/2021 B/O	NIKUNJA GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU

11	WP(C)/3502/2021	MOHENDRA MOHAN DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR. N KHAN	SC, ELEM. EDU GA, ASSAM
12	WP(C)/3505/2021	SABITA KHATUN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/355/2021 FIXED IN THE 1ST WEEK OF AUGUST, 2021 in WP(C)/52/2021 WITH WP(C)/52/2021 CAVT. NO. 00032/021,	BIPUL KANWAR Versus ATIK ULLAH KHAN AND 5 ORS. ATIK ULLAH KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. T C CHUTIA MR D K ROY MS. I KAKATI MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. MR A R BHUYAN SC, SEC. EDU. MR. K K DEY MR. R MAZUMDAR MR. M K HUSSAIN MR V K BAROOAH MS S R MAZARBHUIYA MR K U AHMED FOR CAVEATOR
<u>ADMISSION</u>				
14	WP(C)/2888/2021	BANKIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, ELEM. EDU
15	WP(C)/3227/2021	AJANTA DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
<u>ORDERS</u>				
16	Cont.Cas(C)/176/2019 B/O	ALAKA KALITA Versus SANJIB BHUYAN and ANR.	MRS R DEKA MR B DAS	MR. D SAIKIA (R-2) MR J ABEDIN MR. D MOZUMDER MR. N J KHATANIAR (R-2) MR. N SARMA MS K DAS (R-2)
17	Cont.Cas(C)/580/2020 B/O	MINATI GOPE Versus PREETOM SAIKIA AND 3 ORS	MR. D K SARMAH MR. D K SARMAH MS. A TALUKDAR	MR. D SAIKIA (R-1) MR. R MAZUMDAR (R-1) MR. P K BORAH (R-1) MR. P K BORAH (R-1)
18	Cont.Cas(C)/25/2021	CHANCHALA PAUL Versus PREETAM SAIKIA AND ANR	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI MD. ASLAM	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MS. P CHAKRABORTY (R-1) MR. R MAZUMDAR (R-2) MS. N BORDOLOI (R-2) MS. N BORDOLOI (R-2)
19	WP(C)/3174/2021 FIXED	SOMPRASAD UPADHAYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, ELEM. EDU GA, ASSAM
<u>HEARING</u>				
20	WP(C)/5012/2015 B/O	SMTI. HAZUMA BEGUM and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	SC, SECONDARY EDUCATIONR-1,2

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI | 02-08-2021 | To | 04-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,3rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1654/2020	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, CO OP MR. G BORDOLOI, SC, CO- OPERATION DEPTT.
2	WP(C)/248/2021	NILAMANI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR D MAHANTA	SR. GA, ASSAM SC, IRRIGATION
3	WP(C)/1052/2021	SAURAV ROY Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MRS. S P NAIR MS U SHARMA MR. M P SHARMA	ASSTT.S.G.I.
4	WP(C)/1094/2021	NATHUNI SINGH SARDAR AND 9 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR. B DAS	SC, F C I
<u>ORDER (STAY VACATING)</u>				
5	I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
	WITH WP(C)/2086/2020	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MS. B BARUAH ASSTT.S.G.I.
<u>ADMISSION</u>				
6	WP(C)/3264/2017 (P/H), FIXED	KHANDAN KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	GA, ASSAM MR. P J SAIKIA (R3, R4) MR. P N SHARMA (R3,R4) MR M R ADHIKARI (R3,R4) MR. P BORDOLOI (R3, R4)

7	WITH Cont.Cas(C)/268/2017	KHANDAN KUMAR DAS Versus SANJIB GOHAIN BARUAH and 2 ORS.	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA MS. G DAS	MR. P J SAIKIA (R3) MR M R ADHIKARI (R3) MR. P BORDOLOI (R3)
8	WITH WP(C)/6727/2018	KHANDAN KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. S BISWAKARMA MS S DAS MS. A LONGSU MR. P MAHANTA	GA, ASSAM MR. P J SAIKIA MR M R ADHIKARI (R3, R4) MR. P BORDOLOI MS. G BORAH (R3, R4)
9	WP(C)/2803/2020	DROPADI ROY AND 56 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA	GA, ASSAM SC, WPT AND BC MRS. R B BORAH, SC, BTC (R-2,3,4)
10	WP(C)/2889/2020	SUMAN SUTRADHAR Versus THE CHAIRMAN CUM MD AND 3 ORS	MR. J LASKAR	SC, F C I
11	WP(C)/456/2021	RAMENDRA NATH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G UZIR MR. S M BARUAH MS P DEVI MR. S BORDOLOI	GA, ASSAM
12	WP(C)/1355/2021	PARMITA DEKA AND 33 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. B K DAS MD S ALI	MRS S BARUAH ASSTT.S.G.I.
ORDERS				
13	Cont.Cas(C)/442/2019 B/O	TRAILOKYA KALITA Versus ANURAG GOYEL AND ANR.	MR. S S BAROOAH MR. C BHATTACHARYYA	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN
14	Cont.Cas(C)/272/2020 B/O	UMA KANTA GOGOI Versus RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	
15	Cont.Cas(C)/395/2020	HASNIN SHAMINA SAYYID Versus SAMIR KUMAR SINHA	NISHAT SAYYID MS P AGARWAL MR I HASIEB	
16	WP(C)/4948/2020 WITH CR 1366/94 (D/O), WA 293/97 (D/O), WA 527/96 (D/O)	KUSHAL KOWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
17	WITH WP(C)/6723/2013	KUSHAL KOWAR DEKA and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
18	WITH WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST

19	WITH WP(C)/4942/2020 CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.
20	WITH WP(C)/1148/2021 CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
21	Cont.Cas(C)/49/2021	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MS. K JAIN	MR. D BARUAH (R-2) MR. A I Ali (R-2) MR A BHUYAN (R-2)
HEARING				
22	WP(C)/4608/2013 (BY APPLICATION)	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION Versus CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MR. S C KEYAL (ASSTT.S.G.I.) MS.B DAS MRS.A DASS C.G.S.C.
23	WP(C)/1728/2018 B/O	PRABHU DEO THAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH
24	WP(C)/3204/2021 FIXED	KARGE KAMKI Versus UNION OF INDIA AND 6 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, NHAI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,3rd August 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/218/2021 B/O	MATIYAR RAHMAN Versus M.S. MANIVANNAN AND ANR.	MR. M HUSSAIN MR A K DAS	
2	Cont.Cas(C)/221/2021 B/O	RASIDA BIBI Versus M.S. MANIVANNAN, IAS AND ANR.	MR. M HUSSAIN MR A K DAS	
3	Cont.Cas(C)/222/2021	KHAGEN DAS @ KHAGENDRA DAS AND 4 ORS. Versus M.S. MANIVANNAN AND ANR.	MR. M HUSSAIN MR A K DAS	
4	WP(C)/3367/2021 CAVT. NO.04492/021, FIXED	JELEKA KHATUN Versus THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR J H SAIKIA FOR CAVEATOR
5	WP(C)/3493/2021 B/O	M/S KHADARIA TEA COMPANY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
6	WP(C)/3494/2021 B/O	EYUB DAIMARI Versus THE PRINCIPAL SECRETARY AND 2 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
7	WP(C)/3496/2021 B/O	DEHING PART 1 FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM SC. REVENUE
8	WP(C)/3499/2021 B/O	ISRAFIL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. S Ali MR K DAS	SC, IWT
9	WP(C)/3501/2021 B/O	BHUBAN CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU SC, AG
10	WP(C)/3504/2021 B/O	JABEDA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE

11	WP(C)/3506/2021 B/O	SAHAJAHAN SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
12	WP(C)/3509/2021 B/O	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC
13	WP(C)/3512/2021 B/O	NANDI GOALA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MS P DEVI MR S H MAHMUD MS. A ROY	GA, ASSAM
<u>ADMISSION</u>				
14	WP(C)/2337/2020 (P/H), FIXED	M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR H K DAS MR. R K TALUKDAR MS. S MEDHI	MR. D DAS SR. ADV GA, ASSAM MR D K MISHRA MR A KALITA MR. M MORE MR. N D SARMA MS T PARASHAR MR. P K SHARMA
	WITH I.A.(Civil)/1737/2020 in WP(C)/2337/2020	THE ASSAM TOURISM DEVELOPMENT CORPORATION AND ANR Versus M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND 4 ORS	MR. N D SARMA	GA, ASSAM MR H K DAS
15	WP(C)/6103/2018 WITH LCR	UNITED BANK OF INDIA Versus PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
16	WP(C)/3559/2020 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
17	WP(C)/5677/2020 FIXED	PUNJAB NATIONAL BANK AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR S DUTTA MR. S DUTTA	MR. D BARUAH (R-4) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS. N UPADHYAY (R-4) MR. A I Ali (R-4) SC, NEDFI ASSTT.S.G.I.
18	WP(C)/3171/2021 FIXED	TAPAN DEY AND SAILEN KUMAR SHARMA (JV) Versus THE STATE OF ASSAM AND 3 ORS.	MR R SINGHA	MS B SHARMA MS B SHARMA MR D K NATH MR D K NATH MS M DAS MS M DAS SC, WATER RESOURCE
<u>ORDERS</u>				
19	I.A.(Civil)/913/2021 FIXED in WP(C)/983/2021	MAHESH KUMAR CHANANI Versus ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE
	WITH WP(C)/983/2021	ABDUL AZIZ MIAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
20	WP(C)/1133/2021 B/O	MANIKANTA DEY Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, PNRD SC, REVENUE MS. D D BARMAN ADDL. SR. GOVT ADVOCATE (R-6)

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI | 02-08-2021 | To | 04-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,3rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1031/2021	RAMZAN ALI Versus THE STATE OF ASSAM	MR. M K BORO MR M P DEKA	PP, ASSAM
2	Bail Appln./1659/2021 FIXED	MINTU ALI @ MINTU AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
3	Bail Appln./1739/2021 B/O	JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	Bail Appln./1740/2021 B/O	ANSUMA DAIMARI Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
5	Bail Appln./1742/2021	ISMAIL HUSSAIN @ SARU AND ANR. Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
6	Bail Appln./1743/2021 B/O	MURULI SAIKIA AND ANR Versus THE STATE OF ASSAM	MR. P P BARUAH MR P P MEDHI	PP, ASSAM
7	Bail Appln./1744/2021	INAMUL HASAN AND 3 ORS. Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
8	Bail Appln./1745/2021	TUN TUN CHANGMAI @ TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
9	Bail Appln./1746/2021	MD. JOGDADUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
10	Bail Appln./1747/2021	SAIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
11	Bail Appln./1748/2021 B/O	HITESH DAS Versus THE STATE OF ASSAM	MR. T BHARALI	PP, ASSAM

12	Bail Appln./1749/2021 B/O	MOHARUDDIN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
13	Bail Appln./1750/2021	JITENDRA KUMAR Versus UNION OF INDIA	MR A TEWARI	SC, NCB
14	Bail Appln./1751/2021	EDWIN TIRKEY @ EDUIN TIRKEY Versus THE STATE OF ASSAM	MS. S F MAITAI MR M DEY MR. J MAHANTA	PP, ASSAM
15	Bail Appln./1752/2021	ASHIK ALI Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
16	Bail Appln./1753/2021	DIDUL ALI Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
<u>MOTION</u>				
17	AB/2155/2021 B/O	SHAHAB UDDIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
18	AB/2156/2021	SOFIQL ISLAM Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	PP, ASSAM
19	AB/2160/2021 B/O	ARIFUL ISLAM Versus THE STATE OF ASSAM	MR. D P BORAH	PP, ASSAM
20	AB/2161/2021	AKTARUL ISLAM HOQUE Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./691/2021	UDIPTA BORA @ DADU AND 2 ORS Versus THE STATE OF ASSAM	MR T KALITA MR. I C DEKA MS. D BARMAN MS. M BURAGOHAIN	PP, ASSAM
22	Bail Appln./734/2021	MD. SHAMIM AHMED Versus THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
23	Bail Appln./828/2021	DELBAR KHAN @ DILOWAR HUSSAIN @ BUILDING WALA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	PP, ASSAM
24	Bail Appln./896/2021 SCANNED COPY OF CASE RECORD, FIXED	MD. IMAN HUSSAIN Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA MR L TASHI	PP, ASSAM
25	Bail Appln./902/2021	MANUJ KRAMSA AND ANR Versus THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM
26	Bail Appln./917/2021	JOY RAM TIMUNG AND ANR Versus THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM
27	Bail Appln./930/2021	AMIR ALI Versus THE STATE OF ASSAM	MD. A A KHAN MR A DAS	PP, ASSAM
28	Bail Appln./1007/2021	MD. ROUSAN ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
29	Bail Appln./1259/2021 SCANNED COPY OF CASE DIARY, FIXED	MUMUNG VAIPHEI AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
30	Bail Appln./1282/2021	RAFIUL HUSSAIN Versus THE STATE OF ASSAM	MRS J BEGUM MR D MAHANTA MR. A R KHAN	PP, ASSAM

31	Bail Appln./1434/2021 FIXED	AMIR UDDIN Versus THE STATE OF ASSAM	MS. R BORGOHAIN MS M DAS	PP, ASSAM
32	Bail Appln./1435/2021 FIXED	PANKAJ KR DAS Versus THE STATE OF ASSAM	MS. R KALITA MR. P M KALITA	PP, ASSAM
33	Bail Appln./1446/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED WITH	TAHER HUSSAIN AND ANR. Versus STATE OF ASSAM	M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
34	Bail Appln./1083/2021	MD. AKBAR SEIKH @ AKBAR SEIKH @ BIKI AND ANR Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
35	Bail Appln./1481/2021 FIXED	ADITI PEGU GOGOI Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
36	Bail Appln./1529/2021 FIXED	MUJAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
37	Bail Appln./1553/2021 FIXED WITH	NITYA DHAKAL Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
38	Bail Appln./1552/2021	UTTAM DHAKAL Versus THE STATE OF ASSAM	MR. B J TALUKDAR MR J BARUA	PP, ASSAM
39	Bail Appln./1563/2021 FIXED	CHANDAWATI TAYE Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
40	Bail Appln./1645/2021 FIXED	MD. LUCKY ALI @ LUCKY ALI Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
41	Bail Appln./1691/2021 FIXED	SRI ARUN DEVNATH AND ANR Versus THE STATE OF ASSAM	MR. S DEKA MS. J BORO MS D KAIRY	PP, ASSAM
BAIL HEARING				
42	AB/2388/2020	WAHIDUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
43	AB/3406/2020	HUMAYUN KABIR AND 3 ORS Versus THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM
44	AB/708/2021	ABDUL MANNAN @ MONA MIA AND ANR Versus THE STATE OF ASSAM	MR. R D BHUYAN MS E B GOGOI	PP, ASSAM
45	AB/802/2021	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR Z KAMAR MR. S U AHMED MR M I NEOG	PP, ASSAM
46	AB/861/2021 FIXED	MD. SIFATULLAH AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
47	AB/1309/2021 FIXED	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	Mr M U Ahmed PP, ASSAM
48	AB/1554/2021 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
49	AB/1724/2021 FIXED	MD. MOJMUL ISLAM @ MAZMUL ISLAM @ BABU KHAN Versus THE STATE OF ASSAM	MR Z KAMAR MR. B K DAS MR H P GUWALA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI | 02-08-2021 | To | 04-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1741/2021 B/O	BELLAL HUSSAIN @ BELLAL HAQUE Versus THE STATE OF ASSAM	MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
MOTION				
2	AB/2148/2021 B/O	SULEMAN ALI @ SULEMAN AND ANR Versus STATE OF ASSAM	R RAHMAN	PP, ASSAM
3	AB/2150/2021	JAMAL UDDIN Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
4	AB/2151/2021	SOHID SHEIKH Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
5	AB/2153/2021	ABDUL HAMID Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
6	AB/2154/2021 B/O	UTPAL DAS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
7	AB/2159/2021	ABDUL FIRADUJ @ MD. FIRADUJ ALI Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
ADMISSION				
8	WP(C)/3672/2015	SMTI. RINA KHOUND Versus THE STATE OF ASSAM AND 8 ORS	MR. R SARMA MR.B PADUN MS. P BARMAN	GA, ASSAM(R1,2,3,6,7) MR.G BAISHYAR4,5 MR. J HANDIQUE, SC, REVENUE DEPARTMENT SC, AG
9	WP(C)/1810/2016 FIXED	SMTI PRANITA NAIDU Versus THE STATE OF ASSAM AND ANR	MR.S DASGUPTA MS.M BORAH MR. M DAS MR. M K DAS MR.M K SHARMA MSA D KALITA	GA, ASSAM(R 1 & 2)

10	WP(C)/3837/2016	AKHIL KUMAR RAY and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM SC, BTC SC, DLR
	WITH I.A.(Civil)/1575/2020 in WP(C)/3837/2016	AKHIL KUMAR RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHOUDHURY	GA, ASSAM SC, BTC
11	WP(C)/4469/2017	ABHIJIT DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.D P CHALIHA MR.U P CHALIHA MR.I AHMED	GA, ASSAM SC, FINANCE
12	WP(C)/4972/2017	SANKAR BASFOR Versus THE STATE OF ASSAM and 5 ORS.	MSB DEVI MR.R SARMA MR.K P GOGOI MRS.S D SAIKIA	SC, BTC SC, IRRIGATION
13	WP(C)/5834/2017	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MS. N SHYAMAL MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
14	WP(C)/231/2020 FIXED	SIDHESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS F N ZAMAN MR S H MAHMUD MS. R AHMED	SC, SEC. EDU. MD. I HUSSAIN SC, PWD SC, SEBA
15	WP(C)/2784/2020	RAJU BORO AND 46 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, WPT AND BC SC, BTC SC, HEALTH
16	WP(C)/4940/2020	SAITYANAYA DOLEY Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. S J SARMAH MS. P K DEVI	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
17	WP(C)/3221/2021 FIXED	DHRUBAJYOTI DEKA Versus STATE OF ASSAM AND 4 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY	GA, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./1374/2021	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
19	Bail Appln./1470/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	PRADEEP KUMAR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. K MOHAMMED	PP, ASSAM
20	Bail Appln./1564/2021 FIXED	DEBANANDA PAUL Versus THE UNION OF INDIA	MR. S CHETIA MR. J P MORE	MR. S C KEYAL SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2477/2021 CAVT. NO.00792/021, FIXED	KUSUMPUR PAKARIA MATCHYAJIBI SS LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM FOR CAVEATOR MR. M K CHOUDHURY
WITH				
2	WP(C)/763/2021 CAVT. NO. 00792/021,	NO. 36/38 TEPARI SONAI MORISUTI MIN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ MR. M SARMA FOR CAVEATOR
BAIL HEARING (BA)				
3	Bail Appln./1346/2021 FIXED	ABU BAKKER SEDDIQUE Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
4	Bail Appln./1528/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	SHAHA ALOM @ SHAH ALOM MIAH Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
5	Bail Appln./1592/2021 FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
WITH				
6	AB/1908/2021	SADDAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
BAIL HEARING				
7	AB/87/2021	MOSHROB ALI LASKAR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
8	AB/152/2021	SOHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
9	AB/165/2021	LAKHI HIRA CHODHURY @ LAKHYA HIRA CHOUDHURY Versus THE STATE OF ASSAM	MR. L P NATH	PP, ASSAM

10	AB/180/2021	MIR HUSSAIN Versus THE STATE OF ASSAM	MR. P MAJUMDAR SK S HOSSAIN	PP, ASSAM
11	AB/226/2021	PAPONA LASKAR @ PAPAN LASKAR AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
12	AB/235/2021	SABED ALI AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
13	AB/241/2021	SAJUD CHOUDHURY Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
14	AB/250/2021	ANISUL ALAM LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
15	AB/255/2021	ASHA DEVI AND ANR. Versus THE STATE OF ASSAM	MR S DAS MS. T THAKRUIA	PP, ASSAM
16	AB/278/2021	NAZRUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
17	AB/334/2021	MANJIT B. KASHYAP @ MANJIT BARUAH KASHYAP Versus THE STATE OF ASSAM	MR. B SAIKIA MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR H ZAMAN	MR. R K TALUKDAR MR. D BORAH PP, ASSAM
18	AB/340/2021	AJIBAR RAHMAN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
19	AB/352/2021	SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
20	AB/408/2021	PARAMANANDA GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
21	AB/417/2021	MUJAHID ALI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS T. DEB CHOUDHURY	PP, ASSAM
22	AB/447/2021	HAFIZ ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN	PP, ASSAM
23	AB/511/2021	DR AVISHRANT GOGOI AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. R DE	PP, ASSAM
24	AB/515/2021	BABUL ALI @ APA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
25	AB/529/2021	JENIFA BEGUM Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
26	AB/1029/2021	NUR JAMAL Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
27	AB/1149/2021 FIXED	SUKUMAR DAS AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
28	AB/1172/2021 B/O	SMTI. PRANITA YEIN @ NIRMALA YEIN AND 2 ORS Versus THE STATE OF ASSAM	MR G JALAN MS. B PEGU	PP, ASSAM
29	AB/1389/2021 FIXED	FARUK ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM

30	AB/1460/2021 FIXED	NASIRATDDIN @ NACHIRATDDIN Versus THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
31	AB/1492/2021 FIXED	CHINTU CHAKRABORTY Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
32	AB/1600/2021 FIXED	SULTAN ALI Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
33	AB/1660/2021 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
34	AB/1693/2021 FIXED	NITYANANDA DOLEY Versus THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM
35	AB/1749/2021 FIXED	ABDUR RAHMAN @ RAHIM ALI Versus THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM
36	AB/1788/2021 FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. B U LASKAR	PP, ASSAM
37	AB/1923/2021 FIXED	ABDUL RAHOOF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR. A HUSSAIN MS C SAIKIA	PP, ASSAM
38	AB/1925/2021 FIXED	TAMSER ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MD. GIASH UDDIN MR. N HUSSAIN	PP, ASSAM
39	AB/2071/2021	SOFIQL ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
40	AB/2090/2021	AMIT PRADHAN Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	MR. N BORAH MR H MAZUMDER MR P K BORA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(I/O)/10/2019	MUSTT. ANWARA BEGAM AND 8 ORS. Versus SURAJ RABI DAS AND ANR.	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN	MR. A K GUPTA MR. R S MISHRA
2	Tr.P.(C)./72/2019	CHOITALI RAY Versus TRINATH SAHA	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	
3	CRP(I/O)/90/2019	KANAK CHANDRA NATH Versus TANKESWAR NATH AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. P SUNDI (R2,R3)
4	CRP(I/O)/312/2019	HASNA BEGUM Versus MANIK CHANDRA MAHANTA	MR. R BORPUJARI	MR. A SAHAD MR. P DEKA
5	CRP(I/O)/396/2019	MOINUL ISLAM SAIKIA AND 2 ORS. Versus SAAZ BEGUM AND ANR.	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R K GUPTA	MR A RAHMAN MR. P BORDOLOI
6	CRP(I/O)/21/2020	SUNIL KONWAR Versus MOHAN DEWRI AND ANR.	MS. M D BORAH MS M HAZARIKA MR. G BORDOLOI	MR P DEKA MR. A KHANIKAR MR. B BORAH MR. B BORAH MR. N GOSWAMI
7	MACApp./126/2021	THE ORIENTAL INSURANCE COMPANY LTD. Versus AMARENDRA DAS AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/988/2021 in MACApp./126/2021	THE ORIENTAL INSURANCE COMPANY LTD. Versus AMARENDRA DAS AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	A G CHOUDHURY MR N BARMAN
BAIL HEARING				
8	AB/1124/2021	MAZIBUR RAHMAN HAZARI @ MOJIBUR RAHMAN @ MD. ANGORAL MIA HAZARI Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM

9	WITH AB/1631/2021	NURUL HUDA HAZARI Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
10	RSA/242/2019	MUSTT. KHATIJA KHATOON AND 3 ORS. Versus MD. JABAN ALI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S NEOG MS. S G BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/3767/2019 in RSA/242/2019	MUSSTT. KHATIJA KHATOON AND 3 ORS. Versus MD. JABAN ALI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S NEOG MS. S G BARUAH FOR CAVEATOR
11	RSA/34/2020 CAVT. NO.1327/2019	MANORAMA MANSION HOUSING SOCIETTY Versus SRI RUPJYOTI SARMAH	MS. M B BARUAH MR. S MUKTAR MR. D K CHOMAL	DR. R SARMAH FOR CAVEATOR
	WITH I.A.(Civil)/444/2020 in RSA/34/2020	MANORAMA MANSION HOUSING SOCIETTY Versus SRI RUPJYOTI SARMAH	MS. M B BARUAH MR. S MUKTAR MR. D K CHOMAL	DR. R SARMAH FOR CAVEATOR
12	RSA/69/2021	KASHEM ALI AND 2 ORS. Versus ABDUL WAHAB MONDOL AND 7 ORS.	MRS. S ROY M ALAMGEER MR. A ALAM	GA, ASSAM
	WITH I.A.(Civil)/1162/2021 in RSA/69/2021	KASHEM ALI AND 2 ORS. Versus ABDUL WAHAB MONDOL AND 7 ORS.	MRS. S ROY M ALAMGEER MR. A ALAM	GA, ASSAM
<u>ORDERS</u>				
13	I.A.(Civil)/1334/2020 P/H, FIXED in CRP/5875/2020	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR A DASGUPTA MS. K JAIN
	WITH CRP/5875/2020 (Filing Number)	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS E		
14	CRP(I/O)/362/2019	SEWALI HAZARIKA PHUKAN Versus KIRON PROVA SAIKIA HAZARIKA	MR. A SARMA MR J P CHOUHAN	MR. P K GOGOI MR J P KACHARI
15	MACApp./473/2019 WITH LCR, B/O	PAWAN KUMAR JALAN Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M DUTTA MR N BARMAN	MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR. A BHATTACHARYYA (R2, R3) MS R GANGAWAT (R1) MS M N KONYAK (R1)
16	I.A.(Civil)/3927/2019 B/O in MACApp./11733/2019	SRI BHABEN BORUAH Versus SHRIRAM GENERAL INSURANCE COMPANY LTD AND ANR	MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. A J SAIKIA MR. B KAKATI MR G S BORO
	WITH MACApp./11733/2019 (Filing Number)	SRI BHABEN BORUAH Versus SHRIRAM GENERAL INSURANCE COMPANY LTD AND ANR		
17	I.A.(Civil)/61/2021 in RSA/185/2019	ABDUL MATIN AND 3 ORS. Versus RIAJUL HAQUE	MR. S SAIKIA	
	WITH RSA/185/2019	MD. RIAJUL HAQUE Versus ABDUL MATIN AND 7 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. S SAIKIA
18	I.A.(Civil)/1015/2021 FIXED in CRP(I/O)/33/2021	PRASANT KUNDU Versus SALIMUR RAHMAN	MR G SAIKIA MR. D BARUAH MS. T. PAIT	

	WITH CRP(I/O)/33/2021	SALIMUR RAHMAN Versus PRASANT KUNDU	MR. M KHAN MR. J RAHMAN MR R ISLAM	
19	I.A.(Civil)/1026/2021 WITH LCR, B/O in MACApp./250/2020	LALITA BAISHNAB AND 3 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. M TALUKDAR	MR. S DUTTA
	WITH MACApp./250/2020	ORIENTAL INSURANCE COMPANY LTD. Versus LALITA BAISHNAB AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA	MR. M TALUKDAR MS. M BORUAH
20	I.A.(Civil)/1072/2021 In MACApp./151/2015(D/O) in MACApp./151/2015	PARINITA SAIKIA HAZARIKA Versus THE ORIENTAL INSURANCE CO. LTD.	MR. P K MEDHI	MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 03/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021